

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

(Constituted under the Consumer Protection Act, 1986)

NOTICE

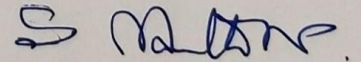
18th May, 2020

1. All Regular Benches of the National Commission shall hold Sittings from 2nd June, 2020 regularly.
2. The matters listed before the National Consumer Disputes Redressal Commission from 19.05.2020 to 01.06.2020 stand adjourned in the following manner.

Present Date of Hearing	New Date of Hearing
19.05.2020	29.07.2020
20.05.2020	30.07.2020
21.05.2020	31.07.2020
22.05.2020	04.08.2020
26.05.2020	05.08.2020
27.05.2020	06.08.2020
28.05.2020	07.08.2020
29.05.2020	10.08.2020
01.06.2020	11.08.2020

3. The matters requiring extremely urgent hearing, if any, may be mentioned before the Hon'ble President, NCDRC at 11:00 A.M. at his Residential Office at 18, Akbar Road, New Delhi-110011(Phone Nos.011-23014242, 23014646), during the lockdown period.

BY ORDER



**(S. Hanumantha Rao)
Joint Registrar**